

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4665
ANSWERED ON:25.08.2010
RTI CELLS IN GOVERNMENT OFFICES
Jagannath Dr. M.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Central Information Commission (CIC) has suggested a proposal in which each Ministry is required to have RTI Cell committed to deal with all matters relating to RTI;
- (b) if so, the details thereof;
- (c) whether the Commission has also suggested ways to improve efficiency in RTI Cell already working in the Ministries/Departments;
- (d) if so, the details thereof; and
- (e) the action taken by the Ministries/Departments on the suggestion of the CIC?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF SCIENCE and TECHNOLOGY; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF EARTH SCIENCE; MINISTER OF THE STATE IN THE PRIME'S MINISTER OFFICE; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN)

- (a): No, Sir.
- (b): Does not arise.
- (c): No, Sir.
- (d) & (e): Do Not arise.